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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/642/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAHUL FERROMET & ENGINEERING PVT LTD  
NAME OF THE RESPONDENT(S) : ARJUN TECHNOLOGIES INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K.M.D. MUHILAN  
SUBHANG P. NAIR  
A.M. SRIDHARAN


Corporate Debtor

Counsel for Petitioner.  
Operative Creditor

  
Anantha Padmanabha Swamy  
29/11/17

**ORDER**

Counsels representing both the parties are present. Counsel for respondent filed vakalat and stated that there is a chance of settling the matter between the parties through negotiations. He prayed for time to make submissions regarding the settlement. Time is enlarged at request. Put up on 07.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)